CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No.36 of 1997.

Tuesday, this the 4th day of March, 1997.

CORAM

HON"BLE MR A V HARIDASAN, VICE CHAIRMAN

- 1. TC Abraham,
 Divisional Engineer Telecom,
 Muvattupuzha- 686 661.
- 2. K Sivasankaran,
 Divisional Engineer,
 Microwave Maintenance,
 Kaloor, Kochi +682 017.
- 3. PC Joney,
 Divisional Engineer,
 Transmission Maintenance,
 Palarivattom, Kochi- 25.
- 4. K Sivadas,
 Senior Sub Divisional Engineer,
 Coaxial Station,
 Carrier Station Road,
 Ernakulam, Kochi- 682 016.

... Applicants

By Advocate Mr G Sasidharan Chempazhanthiyil.

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- 1. Chief General Manager,
 Telecommunications, Kerala Circle,
 Thiruvananthapuram.
- Director General, Deptt. of Telecommunication, (The Chairman Telecom Commission), New Delhi.
- 3. Union of India rep. by Secretary, Ministry of Communications, New Delhi.

By Advocate Mr TPM Ibrahim Khan, Sr.C.G.S.C.

The application having been heard on 4th March 1997, the Tribunal on the same day delivered the following:

ORDER

Learned counsel for the applicants seeks leave to withdraw the application with liberty to move the Tribunal under rule 24 of the Central Administrative Tribunal (Procedure) Rules, 1987 for giving effect to the orders passed by the Tribunal in an earlier original application.

2. With liberty to do so, the application is dismissed as withdrawn. No costs.

Dated the 4th March, 1997.

A V HARIDASAN VICE CHAIRMAN

trs.